

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 3071
ANSWERED ON 4TH AUGUST, 2022**

REPAIRING OF NATIONAL HIGHWAYS

**3071. SHRI RAJVEER SINGH (RAJU BHAIYA):
SHRI BHOLA SINGH:**

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government has received several complaints regarding potholes on National Highways (NHs) in the country including NH-91 in Bulandshahar, Uttar Pradesh and if so, the action taken thereon;**
- (b) whether the Government is aware that there were many complaints regarding the poor quality of road and infrastructures on NH-91 and if so, the details thereof along with the action taken thereon;**
- (c) whether the Government has blacklisted the previous contractor engaged for work on NH-91 and if so, the details thereof;**
- (d) whether the new contractor has been given the task of maintenance of NH-91 and if so, the details thereof;**
- (e) the details of the funds sanctioned and released for NH-91 during the last two years and the current year as the condition of NH-91 has deteriorated; and**
- (f) the remedial steps proposed to be taken by the Government for maintenance and repairing of NH-91?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) Yes Sir. A few complaints have been received for NH 34 (Old NH 91) passing through Bulandshahr District. Concessionaire is carrying out repairs from time to time to ensure that road is maintained as per IRC standards.**

(b) to (d) Old National Highway 91 starts at Ghaziabad, traverses through Bulandshahr, Aligarh, Etah and terminates at Kanpur. The work in the section from Ghaziabad to Aligarh was completed on BOT (Toll) mode. The balance stretch from Aligarh to Kanpur was split into 5 packages and Construction works were taken up on HAM Mode. The work has been completed in 2 packages and is in progress in 3 packages.

Several complaints have been received regarding road condition in the stretch from Ghaziabad to Aligarh. Concessionaire is taking the maintenance work to maintain the road in traffic worthy condition as per Concession Agreement. The penalty has been imposed and recovered from the Concessionaire. There is no change of Concessionaire, however, 100% shareholding has been transferred to M/s Cube Highways.

(e) & (f) Against the maintenance work, no fund has been released by the Authority and it is the liability of Concessionaire as per Concession Agreement. Pot-holes repairing & maintenance work is carried out by the Concessionaire as when as required.
